

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 248 OF 2018

Dated : 29th April, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Abhijeet Ferrotech Limited : ... Appellant (s)
Versus
Andhra Pradesh Electricity Regulatory : ...Respondent (s)
Commission & Anr.

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Tushar Shrivstava

Counsel for the Respondent (s) : Mr. Nishant Sharma for R-2

ORDER

Another two weeks' time is granted at the request of learned counsel appearing for the Appellant for the compliance of order dated 12.02.2019 i.e. to file rejoinder along with IA for condonation of delay in filing the rejoinder on or before 21.05.2019 after duly serving copy to the other side.

List the matter on **08.08.2019.**

(Ravindra Kumar Verma)
Technical Member
mk/bn

(Justice N.K. Patil)
Judicial Member